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W.P.No.11851 of 2021

THE HON'BLE CHIEF JUSTICE  
and  
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by *the Hon'ble Chief Justice*)

The matter pertains to corporations, municipal bodies and panchayats all over the State using disinfectants as spray to keep the airborne virus in check.

2. The petitioner suggests that massive spraying activity should be undertaken by the local bodies, including corporations, municipalities or panchayats, and the State should ensure supply of the approved material.

3. Learned Advocate-General says that the World Health Organisation Guidelines as to the use of the material is being followed in the State.

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4. Since this is also a preventive measure which is suggested by the petitioner, the State should ensure to sanitise and spray disinfectants, to the extent possible and within the existing constraints, to ensure that the airborne virus is kept at somewhat of a check. An advisory in such regard may be issued to all local bodies so that villages and small towns may yet be saved from the large scale attacks as seen in the urban areas.

5. Copies of the petition be served on all the respondents. Private notice is permitted.

This petition will appear along with other Covid related matters on 17.05.2021 at 2.15 pm.

सत्यमेव जयते

(S.B., CJ.) (S.K.R., J.)

13.05.2021

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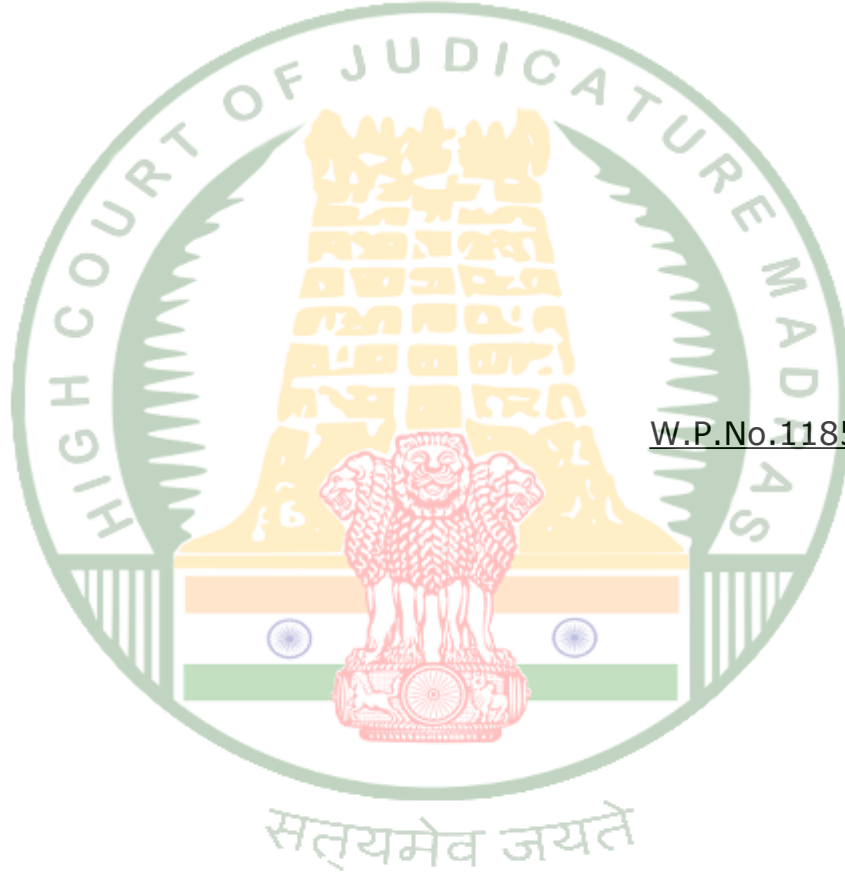
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THE HON'BLE CHIEF JUSTICE  
AND  
SENTHILKUMAR RAMAMOORTHY, J.

(sasi)



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13.05.2021

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W.P. (MD) No.9485 of 2021

THE HON'BLE CHIEF JUSTICE  
and  
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by *the Hon'ble Chief Justice*)

Issue notice to the respondents; returnable on 17.05.2021.

Private notice is also permitted.

2. Copies of the petition should immediately be transmitted by email to the offices of learned Advocate-General and learned Additional Solicitor-General.

3. The petitioner seeks to convert all ESI hospitals, railway hospitals, port hospitals and the like in the State into Covid units.

4. Learned Additional Solicitor-General, who is present on the virtual mode, is requested to look into the possibility of ESI hospitals and units all over the State being equipped with facilities

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to tackle Covid patients as expeditiously as possible.

5. As far as the railway and port hospitals are concerned, since these are meant exclusively for railway and port employees, and both railways and the port authorities continue to function, these may not be appropriated for general use at the moment. The request is restricted to ESI hospitals and Union may ascertain whether ESI units all over, particularly in the State, can be immediately equipped to take up general Covid patients.

List on 17.05.2021 at 2.15pm.

(S.B., CJ.) (S.K.R., J.)  
13.05.2021

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सत्यमेव जयते

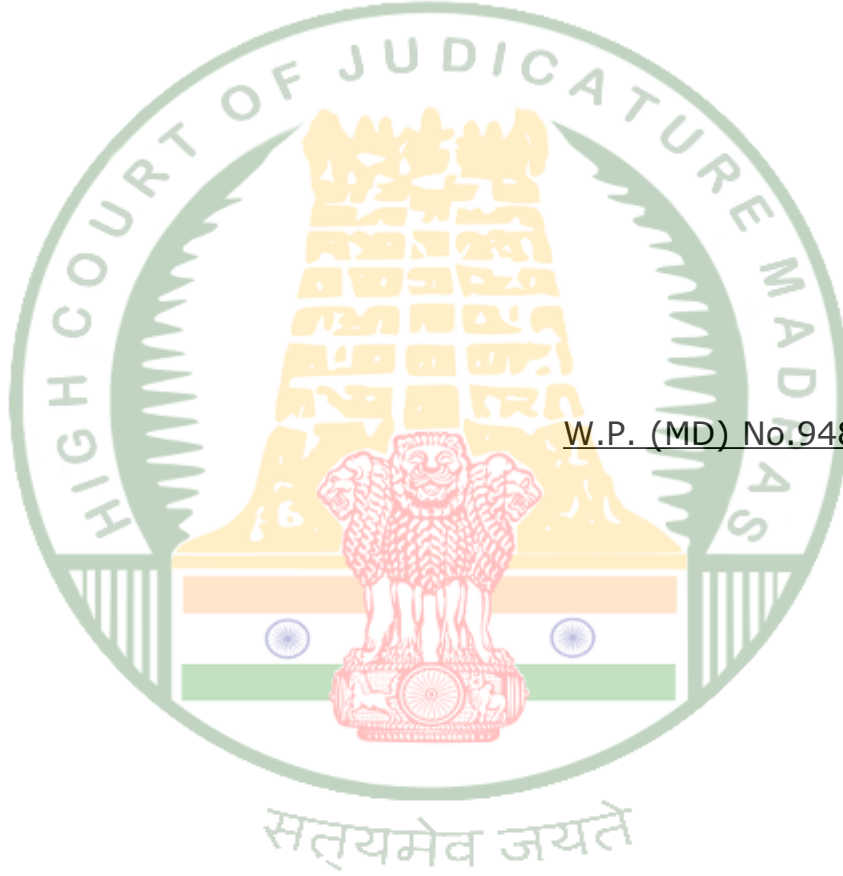
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THE HON'BLE CHIEF JUSTICE  
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SENTHILKUMAR RAMAMOORTHY, J.

(sasi)



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